

27
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 371/2017 in CP (CAA) No. 63/NCLT/AHM/2017
With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

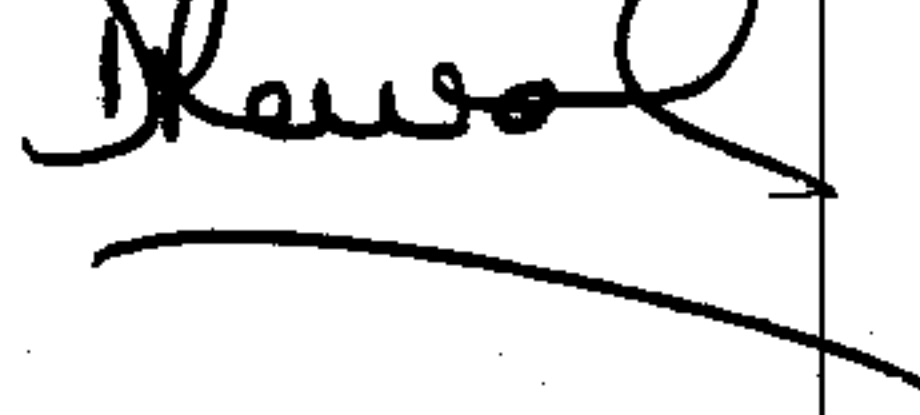
Name of the Company:

Safal Consturction Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	Dharmista Raval	Advocate	Applicant	
2.				


ORDER

Learned Advocate Ms. Dharmista Raval present for Applicant in IA 371/2017.

Learned Counsel appearing for Applicant requested for permission to withdraw the application.

Permission granted,

Application is disposed of accordingly.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 29th day of November, 2017.